

Fwd: Subject: Request for Relaxation in Empanelment of Auditor for...

jtadv-bcs@traf.gov.in | Wed, 14 Aug 2024 7:17:35 PM +0530 | 1 minute(s) read

For n/a pl.

==== Forwarded message =====

From: <coleact73@gmail.com>

To: "Deepak Sharma" <advbcs-2@traf.gov.in>

Cc: "Sapna Sharma" <jtadv-bcs@traf.gov.in>

Date: Wed, 14 Aug 2024 15:25:15 +0530

Subject: Subject: Request for Relaxation in Empanelment of Auditor for Small Cable Operators

==== Forwarded message =====

Dear Sir/Madam,

I am writing to bring to your attention the challenges faced by small cable operators like us, who have less than 1000 subscribers. As per the current regulations, we are required to empanel an auditor to conduct an annual audit of our systems. However, due to our small size and limited resources, we are finding it difficult to engage an auditor from the empaneled list.

In light of this, we humbly request TRAI to consider implementing a self-audit mechanism for small cable operators like us. This would greatly ease the compliance burden and allow us to focus on providing quality services to our subscribers.

We believe that a self-audit framework, with guidelines and templates provided by TRAI, would be a more practical and cost-effective solution for small operators. This would also help in promoting a culture of self-regulation and compliance among small cable operators.

We would be grateful if TRAI could consider our request and provide relief to small cable operators like us.

Thank you for your attention to this matter.

Sincerely,

Alfred T Cole

CEO

Hornbill Cable Network